

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A. NO. 440 OF 2009**

Thursday, this the 20th day of August, 2009.

**CORAM:**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER  
HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

C.Surendran  
Safaiwala  
Kovilthottam Light House, Chennai Light House  
Kollam District  
Residign at .. Thusharam, Kannanakuzhy  
Charummoodu P.O, Alapuzha District ... Applicant

(By Advocate Mr.Paul Mathew )

versus

1. The Director  
Ministry of shipping, Road Transport and Highways  
Department of Light House and Lights shipping  
5/20, Jaffar Syrang Street, Chennai – 600 001
2. The Director General of Light House  
Deep Bhavan, A-13, Sector 24  
NOIDA – 201 301
3. Union of India represented by Secretary  
Department of Light Houses and Lightships  
Chennai – 600 001 ... Respondents

(By Advocate Mr.S.Abhilash, ACGSC )

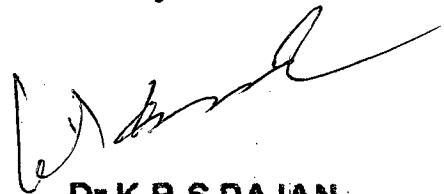
**ORDER**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

The counsel for applicant seeks permission to withdraw the OA .  
Permission is granted as prayed for. OA is dismissed as withdrawn. No costs.

Dated, the 20<sup>th</sup> August, 2009.

  
**K.NOORJEHAN  
ADMINISTRATIVE MEMBER**

  
**Dr.K.B.S.RAJAN  
JUDICIAL MEMBER**

vs